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**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
AT GUWAHATI BENCH, GUWAHATI**

CP(IB)NO : 03/GB/2020

In the matter of:

MANISH SONI

-VS-

..... Applicant/Operational Creditor

CONCEPT EDUVENTURES LIMITED

.....Respondents/Corporate Debtor

The Resolution Professional in the above captioned matter submits the Revised list of creditors pursuant to Regulation 13(2)(d) of the IBBI (Insolvency Resolution Process for Corporate Person)Regulation ,2016. It is prayed that the same may be taken on record in the interest of Justice and Equity.

Amit Pareek

AMIT PAREEK

RESOLUTION PROFESSIONAL

REGISTRATION NO. IBBI/IPA-002/IP-N00413/2017-18/11205

Dated 21/09/2020



**Verification of Claims and List of Creditors under
Regulation 13(2)(d) of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for
Corporate Person) Regulation ,2016**

To
The Deputy Registrar
National Company Law Tribunal,
Prithvi Planet , 4th Floor, Behind Hanuman Mandir
Ulubari, Guwahati-781007.

Sub: List of creditors in CP(IB)NO : 03/GB/2020, Manish Soni v.
Concept Eduventures Limited.

Sir,

I, Amit Pareek(IP Registration : IBBI/IPA-002/IP-
N00413/2017-18/11205) am the resolution profession,
appointed by the Committee of Creditors in the Fist COC
meeting held on 06-05-2020. A list of creditors was drawn up
and filed by me earlier as Resolution Professional on 31-07-
2020.

Subsequently one claim is received from Joint Commissioner
of Income Tax (OSD), Circle- TDS, Guwahati, accordingly
revised list of creditors has been drawn up and is being filed
herewith as **Annexure A** in terms of Regulation 13(2)(d) of
the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations , 2016



LIST OF CREDITORS (OPERATIONAL, WORKMEN &
EMPLOYEES)

A) List of Operational Creditors upto 17-09-2020

**DETAILS OF OPERATIONAL CREDITORS(OC) AS PER
FORM B**

SL NO.	NAME OF THE OPERATIONAL CREDITORS	AMOUNT CLAIMED AS PER FORM B	AMOUNT ADMITTED
1	DAMANI SERVICES	4174989	4174989
2	SHAKTI PRINTERS	1666623	1666623
3	DESAI HARIBHAKTI & CO.	1159900	1159900
4	M/S TANGENT	1030291	1030291
5	ANIRBAN SENGUPTA	1000000	1000000
6	SUNIL KUMAR SUMAN	708335	708335
7	SUKOMAL MAITY	486668	486668
8	ARINDAM SENGUPTA	437000	437000
9	SAMRAT BOSE	433336	433336
10	MUDASIR HAMID KHARADI	425001	425001
11	SAURABH SHARMA	422332	422332
12	FAIRGRAPHICS MEDIA SERVICES PVT LTD.	409564	409564
13	VIVEK KUMAR	366667	366667
14	MANISH SONI	348000	348000
15	NAINEESH KUMAR SINGH	312501	312501
16	IMRAN KHAN	300000	300000
17	PANKAJ KUMAR SAHU	300000	300000
18	YUDHAJIT SHARMA	289000	289000
19	ASHUTOSH KUMAR MISHRA	283332	283332
20	MOLECULE MUKHERJEE	233499	233499
21	M/S KWALITY DISTRIBUTORS	198000	198000
22	FAIRLOGIC DEVICES PVT LTD.	48523	48523
23	Joint Commissioner of Income Tax (OSD), Circle TDS, Guwahati	5126532	5126532
	TOTAL A	20160093.00	20160093.00



B) List of Operational Creditors upto 17-09-2020

DETAILS OF WORKMAN AND EMPLOYEE AS PER FORM D

SL NO.	NAME OF THE WORKMAN AND EMPLOYEE	AMOUNT CLAIMED AS PER FORM D	AMOUNT ADMITTED
1	ABHISHEK MUKHERJEE	96332	96332
2	BALEN MALAKAR	54000	54000
3	BHAGIRATH DAS	24608	24608
4	CHANDAMITA DAS	60000	60000
5	CHANDANA BARMAN	60000	60000
6	DEBAJIT ADHIKARY	171580	171580
7	JIBAN BARAL	24659	24659
8	RAJ SHARMA	43740	43740
9	SANJEEV PRASAD	492500	492500
10	SOMIA BHATTACHARJEE	131498	131498
	TOTAL :B	11,58,917	1158917

C) List of Financial Creditors upto 17-09-2020

FINANCIAL CREDITOR

SL.NO	Name of FC	Amount of Claim	Amount Admitted
1	Volkswagen Finance Private Limited	57,08,836.52	57,08,836.52
	TOTAL: C	57,08,836.52	57,08,836.52

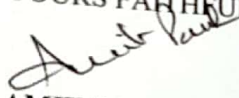
Total claim (A+B+C) = Rs 2,70,27,846/- (Two Crore seventy lakh twenty seven thousand eight hundred forty six only)



- ❖ **NOTE:-** Since the suspended Board of CD has not provided the detail informations, data & documents to the RP all the aforesaid mentioned claim has at this juncture has been admitted as per the claim documents submitted by the creditors which are subject to change after detail verification from the books of account of CD.
- ❖ There is no change in the report of constitution of COC as that of filed on 31-07-2020 as the new claim from Joint Commissioner of Income Tax (OSD) , Circle -TDS Guwahati is received in FORM-B as operational creditor. As per Section 21 of the IBC-2016 Committee of Creditors shall comprise all financial creditors of the corporate Debtor.

Thanking You

YOURS FAITHFULLY


AMIT PAREEK, RESOLUTION PROFESSIONAL

Registration No.- IBBI/IPA-002/IP-N00413/2017-18/11205

IN THE MATTER OF CONCEPT EDUVENTURES PRIVATE LIMITED

